

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).19901/2005

(From the judgement and order dated 09/08/2005 in WP No. 28148/2003
of The HIGH COURT OF KERALA AT ERNAKULAM)

M/S MC DOWELL AND CO. LTD.

Petitioner(s)

VERSUS

STATE OF KERALA AND ORS.

Respondent(s)

(With prayer for interim relief and office report)

WITH

SLP(C) NO. 25177 of 2005(With prayer for interim relief and office report)

SLP(C) NO. 26001 of 2005(With prayer for interim relief and office report)

SLP(C) NO. 26026 of 2005(With prayer for interim relief and office report)

SLP(C) NO. 26033 of 2005(With prayer for interim relief and office report)

SLP(C) NO. 26065 of 2005(With prayer for interim relief and office report)

SLP(C) NO. 26552 of 2005

(With prayer for c/delay in filing SLP and with interim relief and office report)

SLP(C) NO. 26553 of 2005

(With prayer for c/delay in filing SLP and with interim relief and office report)

SLP(C) NO. 26452 of 2005(With prayer for interim relief and office report)

SLP(C) Nos. 1670-1671/2006(With prayer for interim relief and office report)

Date: 27/03/2006 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE ALTAMAS KABIR

For Petitioner(s)

Mr. Ashok H.Desai, Sr. Adv.

Ms.Liz Mathew, Adv.

Ms. Indu Malhotra,Adv.

Mr. V. Giri, Adv.

Mr. Ajay K.Jain, Adv.

Mr. M.P. Vinod, Adv.

Mr. L.Nageswara Rao, Sr.Adv.

Mr.Ajay K.Jain, Adv.

Mr. Himinder Lal, Adv.

Mr. M.P. Vinod,Adv.

For Respondent(s)

Mr. E.M.S. Anam,Adv.

Mr. T.L.V. Iyer, Sr. Adv.

Mr. M.K. Sreegesh, adv.

Mr. K.R. Sasiprabhu ,Adv

UPON hearing counsel the Court made the following

O R D E R

List these matters on 21st April, 2006.

(Vijay Dhawan)

(Ajay Kr. Jain)

Court Master

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Co